

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:967
ANSWERED ON:20.03.2012
METRO RAIL BETWEEN AHMEDABAD AND GANDHINAGAR
Mahendrasinh Shri Chauhan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Detailed Project Report (DPR) to introduce Metro Rail between Ahmedabad and Gandhinagar has been completed by Delhi Metro Rail Corporation (DMRC);
- (b) whether it is also a fact that company for project implementation has been formed; and
- (c) if so, the time limit by when the work on the said project is likely to start and completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) Yes, Sir. The State Government of Gujarat has forwarded the Detailed Project Report for Metro Rail between Ahmadabad and Gandhinagar prepared by Delhi Metro Rail Corporation Limited (DMRC) for central assistance to the extent of at least 25% of total cost of the project.
- (b) A special Purpose Vehicle (SPV), Metro-link Express for Gandhinagar and Ahmedabad (MEGA) Company limited fully owned by the Government of Gujarat has been incorporated under the Companies Act, 1956 with the authorised share capital of Rs. 200 crore.
- (c) No such time limit has been fixed for the project.